

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 139 /1993 (an OA No. 143/93)

Amar chand & Co. Versus U O I. & Ors.

Date of Order

Orders

This is an M.P. (in OA No. 143 /93) for permission to file joint application. This is in order.

sd/ (T) ✓

Register & Put up in Court for admission on 5/3/93 g/w OA.

[Signature]
REGISTRAR
C.A.T., JAIPUR

5.3.93

Mr. S. R. Joshi - Counsel for applicant.

May be listed along with OA No. 143/93 before the Division Bench on 15.3.93.

[Signature]
Gopal Krishna
Member (Jud.)

15.3.93

Mr. Tej Prakash - Brief Holder of Mr. S. R. Joshi
Counsel for applicant.

Mr. Manish Bhandari - Counsel for respondent.

M.p. allowed and disposed of.

[Signature]
(B. N. Dhoundhyal)
Member (A)

[Signature]
(D. L. Mehta)
Vice-Chairman

Copy sent to the app. on
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Date 29-3-93

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15/3/93